COURT NO. 01 DIVISION BENCH- I HON'BLE THE CHIEF JUSTICE HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

CLICK HERE TO JOIN VC

https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt9

1.W.P.(c) 2557/2025 CM APPLN.12089/2025 CM APPLN.12090/2025

RAIN CII CARBON VIZAG LTD & ANR. SYED JAFAR ALAM

VERSUS

UNION OF INDIA THROUGH THE SECRETARY DEPARTMENT OF COMMERCE & ORS.

COURT NO. 38

DIVISION BENCH-III

HON'BLE MR.JUSTICE YASHWANT VARMA

HON'BLE MR. JUSTICE HARISH VAIDYANATHAN SHANKAR

CLICK HERE TO JOIN VC

https://	/delhihi	ghcourt.webex.	com/meet/	${}^\prime$ dhcecourt ${f vc11}$
----------	----------	----------------	-----------	----------------------------------

AT 10:30 A.M

1.W.P.(C) 15199/2023 & CM APPL. 60759/2023

M/S ISMARTU INDIA PVT. LTD.Petitioner

Through: Mr. Tarun Gulati, Sr. Adv. with Mr. Tarun Jain, Ms. Kritika Tuteja, Mr. Devansh Garg & Ms. Sheena Tyagi, Advs.

versus

UNION OF INDIA AND OTHERS

.....Respondents

Through: Mr. Gibran Naushad, SSC with Mr. Harsh Singhal, Adv.

2.LPA 690/2018

DELHI TRANSPORT CORPORATION

.....Appellant

Through: Through: Mrs,Avnish Ahlawat SC with Ms.Tania Ahlawat ,Mr.Nitesh Kumar Singh,Ms.Palak Rohmetra,Ms.Laavanya Kaushik & Ms.Aliza Alam Advs.

versus

RAM

....Respondent

Through:Mr. Anuj Aggarwal, Ms. Divya Aggarwal, Mr. Pradeep Kumar, Ms. Kritika Matta & Mr. Avinash Kumar, Advs.

3.LPA 707/2018

DELHI TRANSPORT CORPORATION

Through: Through: Mrs,Avnish Ahlawat SC with Ms.Tania Ahlawat ,Mr.Nitesh Kumar Singh,Ms.Palak Rohmetra,Ms.Laavanya Kaushik & Ms.Aliza Alam Advs.

versus

RAM

.....Respondent

Through:Mr. Anuj Aggarwal, Ms. Divya Aggarwal, Mr. Pradeep Kumar, Ms. Kritika Matta & Mr. Avinash Kumar, Advs.

4.ITA 155/2022

PCIT-1, NEW DELHIAppellant

Through: Mr. Gaurav Gupta, SSC, Mr. Shivendra Singh, Adv.

versus

BEAM GLOBAL SPIRITS & WINE (INDIA)PVT.LTD.Respondent

Through: Mr. Deepak Chopra and Mr. Harpreet Singh Ajmani, Ms. Asmita, Advs.

5 ITA 156/2022

PCIT-1, NEW DELHIAppellant

Through: Mr. Gaurav Gupta, SSC, Mr. Shivendra Singh, Adv.

versus

BEAM GLOBAL SPIRITS & WINE (INDIA) PVT. LTD.Respondent

Through: Mr. Deepak Chopra and Mr. Harpreet Singh Ajmani, Ms. Asmita, Advs.

COURT NO. 32

HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

TO JOIN V.C.: https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5

<u>AT 02:30 P.M.</u>

1. W.P.(CRL) 3315/2024

K W/O PPetitioner

Through: Mr. Pawan Sharma, husband of thePetitioner

versus

STATE OF NCT DELHI AND ANRRespondents

Through: Mr. Sanjay Lao, Standing Counsel Crl.) with Mr. Abhinav
Kumar Arya, Advocate with SI Sunil Kumar, P.S. Rohini. Mr.
Jai Wadhwa, MS, DSLSA and Secretary, NW, DLSA, Rohini Court

COURT NO. 44 HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: ANY URGENT MENTIONING FOR LISTING THE APPLICATION IN THE MAIN SUIT/PETITION WHICH IS PENDING BEFORE THE CONCERNED COURT, THE SAME SHALL BE MENTIONED BEFORE THE BENCH CONCERNED. IN CASE THE APPROPRIATE BENCH IS NOT HOLDING THE COURT, THEN IT SHOULD BE MENTIONED BEFORE THE JUDGE-IN-CHARGE (ORIGINAL SIDE).

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

TO JOIN VC:

https://delhihighcourt.webex.com/meet/dhcecourtvc13
NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

pankaj.shukla@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME		
FOR PRONOUNCEMENT OF JUDGMENT AT 10:30 A.M.					
1.	O.M.P. (COMM)- 234/2024 I.A. 29934/2024 I.A. 29936/2024	NTPC LIMITED V/s STARCON INFRA PROJECTS INDIA PVT LTD	PUNEET TANEJA, AMIT YADAV, ANIL KUMAR, MANMOHAN SINGH NARULA, PAWAN UPADHYAY, RISHAB KHARE, ANMOL WADHWA		
2.	CS(OS)- 294/2017	SH. DALIP PURI V/s MRS. RITU MALHOTRA	RAMAN KAPUR, DHIRAJ SACHDEVA, AVIRAL TIWARI, AMARJIT SINGH BEDI, SUREKHA RAMAN, VARUN CHANDIOK, RIYA SETH, YASHWANT SANJENBAM		

Concluded
BY ORDER
REGISTRAR ORIGINAL